

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16063/2007

(From the judgement and order dated 23/05/2007 in FAO No.184/2005
of the HIGH COURT OF DELHI AT NEW DELHI)

MST.PARAM PAL SINGH TR.FATHER

Petitioner(s)

VERSUS

M/S NATIONAL INSURANCE CO.& ANR.

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 09/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. Ajay Pal,Adv.

For Respondent(s) Mr. M.K. Dua,Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter after Summer Vacation.

(A.S. BISHT)
COURT MASTER

(NEERU BALA VIJ)
COURT MASTER